

2019
HIGH COURT, APPELLATE SIDE
CALCUTTA

NOTIFICATION

No. 2520- RG

Dated, Calcutta, 15th May, 2019

Pursuant to the Notification No. 2255-R(JS) dated 17.04.2019, it is notified for information of all concerned that the following Officers of the West Bengal Judicial Service, now posted as mentioned against each of their names in the following table, are eligible in order of seniority and coming under the zone of consideration in the process of selection through Normal Promotion, 2019, for appointment to the cadre of District Judge (Entry Level) provisionally subject to fulfillment of other eligibility criteria in such a manner as the Hon'ble Court may deem fit and proper and subject to the result of Malik Mazhar Sultan's case (Civil Appeal No. 1867 of 2006) and All India Judges' Association Case (W.P. (C) 1022 of 1989), now pending in the Hon'ble Supreme Court of India.

Sl. No.	NAME OF THE OFFICER	PRESENT PLACE OF POSTING
1.	Shri Gour Sundar Banerjee	Additional District & Sessions Judge, FTC-3, Krishnanagar, Nadia
2.	Shri Somnath Mukherjee	Additional District & Sessions Judge, FTC-2, Bichar Bhavan, Calcutta
3.	Shri Prodip Barman	Additional District & Sessions Judge, FTC-2, Basirhat, North 24-Parganas
4.	Smt. Sulagna Dastidar	Additional District & Sessions Judge, FTC-2, Paschim Medinipur
5.	Shri Nilanjan Dey	Additional District & Sessions Judge, FTC-2, Lalbagh, Murshidabad
6.	Smt. Rajashree Basu Adhikary	Additional District & Sessions Judge, FTC-7, Alipore, South 24-Parganas
7.	Shri Abhijit De	Additional District & Sessions Judge, FTC-2, Barrackpore, North 24-Pgs.
8.	Smt. Asima Pal	Additional District & Sessions Judge, FTC-1, Alipore, South 24-Parganas
9.	Shri Tapas Chandra Das	Additional District & Sessions Judge, FTC-1, Barrackpore, North 24-Parganas
10.	Mr. Jahangir Kabir	Additional District & Sessions Judge, FTC-1, Basirhat, North 24-Parganas
11.	Shri Suresh Biswakarma	Additional District & Sessions Judge, FTC, Bankura
12.	Shri Bibhuti Narayan Singh	Additional District & Sessions Judge, FTC-3, Berhampore, Murshidabad
13.	Shri Aloke Kumar Choudhury	Additional District & Sessions Judge, FTC, Durgapur, Burdwan
14.	Shri Anil Kumar Prasad	Additional District & Sessions Judge, FTC, Haldia, Purba Medinipur
15.	Smt. Dipali Shrivastava (Sinha)	Additional District & Sessions Judge, FTC-1, Paschim Medinipur
16.	Shri Pijush Kanti Roy	Additional District & Sessions Judge, FTC-1, Diamond Harbour, South 24-Parganas
17.	Shri Haradhan Mukhopadhyay	Additional District & Sessions Judge, FTC-2, Contai, Purba Medinipur
18.	Shri Binoy Kumar Pathak	Additional District & Sessions Judge, FTC-1, Islampur, Uttar Dinajpur
19.	Shri Madan Mohan Mishra	Additional District & Sessions Judge, FTC-3, Barrackpore, North 24-Parganas
20.	Smt. Madhumita Roy-III	Additional District & Sessions Judge, FTC-2, Kandi, Murshidabad
21.	Kazi Abul Hasem	Additional District & Sessions Judge, FTC-1, Jangipur, Murshidabad
22.	Shri Anjan Kumar Sarkar	Additional District & Sessions Judge, FTC-1, Berhampore, Murshidabad
23.	Shri Hiranmoy Sanyal	Additional District & Sessions Judge, FTC-3, Malda
24.	Shri Asis Kumar Mukherjee	Additional District & Sessions Judge, FTC-4, Diamond Harbour, S. 24-Parganas

25.	Shri Pijush Ghosh	Additional District & Sessions Judge, FTC-2, Purulia
26.	Shri Binay Kumar Prasad	Additional District & Sessions Judge, FTC-2, Raiganj, Uttar Dinajpur
27.	Shri Baishnab Sarkar	Additional District & Sessions Judge, FTC-4, Barasat, North 24-Parganas
28.	Shri Tapas Kumar Roy	Additional District & Sessions Judge, FTC-3, Howrah
29.	Molla Asgar Ali	Additional District & Sessions Judge, FTC, Dubrajpur, Birbhum
30.	Shri Duri Venkat Srinivas	Additional District & Sessions Judge, FTC-2, Jangipur, Murshidabad
31.	Smt. Rina Sawoo	Additional District & Sessions Judge, FTC-2, Alipurduar, Jalpaiguri
32.	Shri Sujit Kumar Jha	Additional District & Sessions Judge, FTC-3, Barasat, North 24-Parganas
33.	Shri Apurba Kr. Ghosh	Additional District & Sessions Judge, FTC-2, Tamluk, Purba Medinipur
34.	Smt. Srimayi Kundu	Additional District & Sessions Judge, FTC-1, Barasat, North 24-Parganas
35.	Shri Arun Rai	Additional District & Sessions Judge, FTC-1, Howrah
36.	Smt. Madhumita Roy-II	Additional District & Sessions Judge, Suri, Birbhum
37.	Shri Gopal Kishore Sinha	Additional District & Sessions Judge, FTC-5, Alipore, South 24-Parganas
38.	Shri Subhendu Saha	Additional District & Sessions Judge, FTC-1, Chinsurah, Hooghly
39.	Shri Rajesh Chakraborty	Additional District & Sessions Judge, FTC, Kalna, Purba Bardhaman
40.	Shri Tapas Kumar Mitra	Additional District & Sessions Judge, FTC-4, Barrackpore, North 24-Parganas
41.	Smt. Sharanya Sen Prasad	Additional District & Sessions Judge, FTC-2, Asansol, Paschim Bardhaman
42.	Shri Prasanta Mukhopadhyay	Additional District & Sessions Judge, FTC-2, Krishnanagar, Nadia
43.	Shri Indihar Tripathi	Additional District & Sessions Judge, FTC, Ranaghat, Nadia
44.	Shri Deepto Ghosh	Additional District & Sessions Judge, FTC-1, Sadar, Purba Bardhaman
45.	Shri Arun Kumar Nandy	Additional District & Sessions Judge, FTC-5, Barasat, North 24-Parganas
46.	Smt. Modhumita Basu	Additional District & Sessions Judge, FTC-4, Krishnanagar, Nadia
47.	Shri Dinanath Prasad	Additional District & Sessions Judge, FTC-1, Kandi, Murshidabad
48.	Smt. Moumita Bhattacharya	Additional District & Sessions Judge, FTC, Siliguri, Darjeeling

Further information to all eligible candidates will follow in due course.

Each of the above eligible Judicial Officer is directed to send 10 copies of contested judgements, 5 Civil and 5 Criminal cases, in triplicate, delivered by him during year 2017-19 (if not available, the judgements delivered in previous year may be sent) so as to reach the office of the Registrar (Judicial Service), High Court, Appellate Side by 30.05.2019 positively.

The office of the First Assistant Registrar, High Court, Appellate Side, Calcutta may be contacted for further information on all working days (within 11.00 a.m. to 4.00 p.m.), over Phone No. (033)-2254-8065/8226, 2243-6080.

By Order,

Sd/-

**Registrar General-cum-
Secretary, Selection Board,
High Court, Calcutta**

2019
High Court, Appellate Side
Calcutta

No. 2724-A

Dated, Calcutta the 15th May, 2019

From: Sri Bibhas Ranjan De,
Registrar (Judicial Service),
High Court, Appellate Side,
Calcutta.

To: (I) All the District Judges of West Bengal
(II) The Chief Judge, City Sessions Court, Calcutta.

Sub: Court's Notification No. 2520-RG dated 15.05.2018 containing name of 48 eligible WBSJ officers coming under the zone of consideration in the process of selection through Normal Promotion, 2019, for appointment to the post of District Judge (Entry Level).

Sir/Madam,

I am directed to refer to the Court's Notification bearing No. 2255-R(JS) dated 17.04.2019, duly published in the Court's website, declaring 16 (sixteen) vacancies for Normal Promotion 2019 in the cadre of District Judge (Entry Level) and furnish herewith the list of (48) Judicial Officers eligible in order of seniority and coming under the zone of consideration in the process of selection as stipulated vide Court's Notification No. 2520-RG dated 15.05.2019 and to request you to ask the eligible Judicial Officers under your judgeship to submit 3 sets of judgement, each set containing 10 copies of their contested judgements (5 Civil and 5 Criminal cases) delivered preferably in the year 2017 – 2019 (if not available, the judgements delivered during previous year may be submitted) so that the same, having been received and forwarded by your office, reach this Hon'ble Court on or before 30.05.2019, positively.

This may be treated as important and urgent.

The office of the Assistant Registrar-I, High Court, Appellate Side, Calcutta may be contacted for further information on all working days (within 11.00 a.m. to 4.00 p.m.), over Phone No. (033)-2254-8065/8226, 2243-6080.

Yours faithfully,

Sd/-
(Bibhas Ranjan De)
Registrar (Judicial Service)